# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 1176 (TO BE ANSWERED ON 25.07.2018)

### CIVIL SERVICE RECRUITMENT AND ALLOCATION RULES

#### 1176. SHRI DIBYENDU ADHIKARI:

## Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that apart from UPSC's establishment process, Government proposes to change civil service recruitment and allocation rules;
- (b) if so, the details thereof;
- (c) whether it is also a fact that under special examinations and recommendation, the vacancies of almost 800 posts of officers of various services have not been filled yet; and
- (d) if so, the reasons therefor and the proposals of the Government to fill up the vacancies?

## **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a): There is no proposal to alter the existing mode of recruitment to civil services through Civil Services Examination (CSE) which is conducted according to the CSE Rules notified by the Government every year.
- (b): Does not arise
- (c): There is no proposal for any special examination. For Civil Services Examination-2018, a total of 782 vacancies (tentative) has been advertised by UPSC on 07.02.2018 in its notice of Examination for 24 (twenty four) participating services.
- (d): Does not arise.

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